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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No.61-A/560(6)/NCLT/AHM/2017(New)
CA 347 of 2016 in C.P. No. 131/560(6)/NCLT/AHM/2016(Old)**

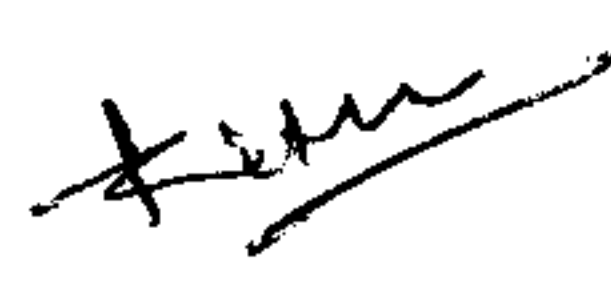
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017**

Name of the Company: Abdul Wahab Durab Shah
V/s.
Faisal Abdul Gaffar Kapadia & Ors.

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN K. PAHLWA	ADVOCATE		
2.				

ORDER

None present for Applicant. Learned Advocate Mr. Navin Pahlwa present for Respondents no. 1 to 3. None present for Respondent no. 4 (ROC).

Proof of service of notice on ROC filed.

ROC not filed reply.

In spite of posting the matter for hearing applicant is not present.

List the matter on 16.08.2017 for hearing as last chance.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 8th day of August, 2017.